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MVK 4 no No PS bigai for his applicant. Svegse for his portat by the Madhiswoodhan At the negron of the learned Consol At the applicant, call on 28/10/31 for fail. hering.

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ND & SG

The learned counsel for the applicant submits that this case has become infructuous and it can be dismissed. Accordingly, the application is dismissed as having become infructuous.

29. 10.9

14/8/8/

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NVII AND SU mr -PS Biju of applicat 516se on respondents. At the request of the channed Connel of reportant who want were time to pile reply, call will 8:91 performanch late lept, and rejuder rise to be of led. 20/6/91 MK 4 ND. My knia Varghere Lu appleet Siese & Ripades & Madhisodham. Risporlas seek sene mone hime. For proper disposed of his pare unpordet are directed to produce un Concered Enle Lin to final hering of 1873/81. no Lulin adjt hue be gud.

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Congra (25/6)